NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 23.09.2020 (WEDNESDAY)
COURT – III (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1294 of 2019 **(With Defects)**	Balaji Associates Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
2.	Comp. App (AT) (Ins) No. 1308 of 2019 **(With Defects)**	Shree Padmalaya Petroleum Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1309 of 2019 **(With Defects)**	J.K. Meshram Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
4.	Comp. App (AT) (Ins) No. 1310 of 2019 **(With Defects)**	Zenith Infrastructure Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
5.	Comp. App (AT) (Ins) No. 1311 of 2019 **(With Defects)**	Pest Control Ideal Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1312 of 2019 **(With Defects)**	Jai Lahari Enterprises Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1313 of 2019 **(With Defects)**	NKS Infra & Contract Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi

8.	Comp. App (AT) (Ins) No. 1314 of 2019 **(With Defects)**	Bhadrakali Enterprises Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
9.	Comp. App (AT) (Ins) No. 1315 of 2019 **(With Defects)**	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1316 of 2019 **(With Defects)**	Scop Infrastructure and Company Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1317 of 2019 **(With Defects)**	M.N. Patil Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1318 of 2019 **(With Defects)**	Royal Enterprises Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1319 of 2019 **(With Defects)**	Patel Erectors. Vs. V.Venkatachalam **With**	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1320 of 2019 **(With Defects)**	Krishna Construction Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1321 of 2019 **(With Defects)**	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
16.	Comp. App (AT) (Ins) No. 1322 of 2019 **(With Defects)**	Vinod Maniyar Vs. V. Venkatachalam **With**	Ashish Verma	Ashish Joshi
17.	Comp. App (AT) (Ins) No. 1323 of 2019 **(With Defects)**	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi

For Hearing

18.	Comp. App. (AT) No. 182 of 2019 **Part Heard**	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan& Ors. **With**	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
19.	Comp. App. (AT) No. 220 of 2019 **Part Heard**	Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath-R1&2

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing

20.	Comp. App. (AT) (Ins) No. 1407 of 2019 **Part Heard**	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. **With**	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant-COC
21.	Comp. App. (AT) (Ins) No. 591 of 2020 **Part Heard**	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia **With**	Prateek Kumar	Ritu Bhalla
22.	Comp. App. (AT) (Ins) No. 593 of 2020 **Part Heard**	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumdar	Sudhir Sharma

Copy to: -

                                                 By the order of Hon'ble Acting Chairperson

    1. **Notice Board**   **-sd/-**

    2. **Website: www.nclat.nic.in**   **Registrar**